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കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Kasaragod District

Manjeswaram Taluk

NOTICE

No: C2-8478/2021

04-12-2021

Notice is hereby given to all to whom it may be concern that Shankaranarayana Bhat K S/o Govinda Bhat K, Parthaje House, Enmakaje Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Lakshmi Amma W/o Govinda Bhat K who expired on 11-03-1995 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Lakshmi Amma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Indira Devi	Daughter	77
2	Deepa Devidas Desai	Daughter	68
3	Chandramathi	Daughter	66
4	Shankaranarayana Bhat K	Son	64
5	Seethadevi @ Kavitha Keshava Sapre	Daughter	61
6	Vatsala	Daughter	59
7	Vishnu Prasad Bhat	Grand Son	57
8	Sandesha S	Grand Son	18
9	Sanketha S	Grand Son	12
10	Vishnu Mahadeva Bhat	Grand Son	37

No: C2-8831/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Mhammed Kunhi S/o Ismail, New Thahira Manzil, Hidayath Nagar, Uppala Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Mariyamma W/o Ismail who expired on 07-04-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mariyamma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Mhammed Kunhi	Son	54
2	Maimoona	Daughter	52
3	Hamza	Son	50
4	Thahira Banu	Daughter	47
5	Bushra	Daughter	41

No: C2-8842/2021

29-11-2021

Notice is hereby given to all to whom it may be concern that Devadasa Shetty N S/o Guddappa Shetty, Narayanamangalam House, Koipady Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Guddappa Shetty S/o Ithappa Shetty who expired on 31-01-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Guddappa Shetty. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Thimmakka	Wife	75
2	Pushpalatha N	Daughter	54
3	Shobha Lakshmi	Daughter	51
4	Devadasa Shetty N	Son	50
5	Vidyalakshmi N	Daughter	46
6	Seethalakshmi N	Daughter	45
7	Geetha R Shetty	Daughter in law	49
8	Vivek Shetty N	Grand Son	24
9	Navaneeth Shetty N	Grand Son	20
10	Thejaswi Shetty N	Grand Son	17

No: C2-8909/2021

29-11-2021

Notice is hereby given to all to whom it may be concern that Sandeep K S/o Balan, Vinu Nilayam, Koipady Kadappuram , Koipady Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Sajith Kumbala Balan S/o Balan who expired on 30-07-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sajith Kumbala Balan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it i



s proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Saraswathi	Mother	64
2	Sandeep K	Brother	42
3	Sathyan K	Brother	41

No: C2-8957/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Geetha W/o Ravindra, Pambady House,, Kidhur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Raveendra S/o Battya Moolya who expired on 18-02-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Raveendra. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Geetha	Wife	48
2	Akshatha P	Daughter	17

No: C2-8958/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Muneer K S/o Muhammed, Maimoona Manzil, Kakkalam Kunnil House, Bambrana Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Muhammed S/o Khader who expired on 26-04-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Muhammed. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nafeesa	Wife	55
2	Maimoona B P	Daughter	41
3	Muneer K	Son	40
4	Sameer B P	Son	36

No: C2-8966/2021

18-10-2021

Notice is hereby given to all to whom it may be concern that K M Abdul Razak S/o Alikunhi (L), Marthya House, Perla, Enmakaje Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Beefathima W/o (L) Alikunhi who expired on 11-10-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Beefathima. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Asyamma	Daughter	68
2	K M Abdul Razak	Son	60
3	Safiya	Daughter	57

No: C2-9362/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Sujayashree Ail W/o Ashwin Girish Udyavar, Aradhana, Near Uppala Bus Stand, Uppala Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Ashwin Girish Udyavar S/o Girish who expired on 12-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ashwin Girish Udyavar. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sujayashree Ail	Wife	38
2	Aditi	Daughter	10



3	Vaishnavi	Daughter	6
4	Narmada G Udyawar	Mother	68

No: C2-8989/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Fathimath Zuhara W/o Moideen, Kallvalapu House, Peral, Mogral Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Moideen S/o Moosa who expired on 12-04-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Moideen. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Fathimath Zuhara	Wife	46
2	Khadeejath Thahira P M	Daughter	26
3	Maimoonath Thoufeera P M	Daughter	23
4	Abdul Thabsheer P M	Son	18

No: C2-9190/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Asma P W/o Abdul Rahiman V P, Ifthisham Manzil, V P Compund, Chaliyangod, Mogral Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Abdul Rahiman V P S/o Hassankutty who expired on 21-03-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdul Rahiman V P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Asma P	Wife	52
2	Kalandar Hassan V P	Son	32
3	Mohammed Anas	Son	30
4	Ayshath Unaisa V P	Daughter	26
5	Abdul Ifthisham V P	Son	21



No: C2-6950/2021

18-10-2021

Notice is hereby given to all to whom it may be concern that Yusuf Ponnathadka S/o Moideen Kunhi, Rahmath Manzil, Heroor Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Mohammed K M S/o Moideen who expired on 16-08-1997 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mohammed K M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nabeesa	Sister	61
2	Yusuf Ponnathadka	Brother	56
3	Aysha	Sister	56
4	Nafeesa Siddique	Sister in law	59
5	Abdul Samad	Nephew	34
6	Mohammad Hameer	Nephew	33
7	Abdul Rahiman Kaliq	Nephew	31
8	Mohammed Mahasooq	Nephew	28
9	Saifuddin Yafi	Nephew	25
10	Sumayyath Shirina	Niece	22
11	Mariyamma	Sister in law	49
12	Mohammed Haneef Abdulla	Nephew	37
13	Sainul Abudeen A	Nephew	34
14	Arif	Nephew	31
15	Najma Shahid	Niece	29
16	Mohammad Shihab	Nephew	27
17	Zainuddeen A K	Nephew	33
18	Ashraf Ali A K	Nephew	33
19	Fathimath Nazima	Niece	22
20	Nafeesa Abdul Rahiman	Sister in law	51
21	Fathimath Suhara Mohammed S	Niece	33
22	Asma Beebi Abdul Rahiman	Niece	29
23	Mohammed Husain	Nephew	25
24	Zohra Shaikh	Sister in law	49
25	Shaikh Mohammed Rafiq Ibrahim	Nephew	28
26	Shaikh Haqeeq Javid Ibrahim	Nephew	25
27	Hajmal Ibrahim Shaikh	Nephew	18
28	Khadeejamma	Sister in law	47



29	Abdul Nassar	Nephew	26
30	Mohammed Thanfeer D A	Nephew	23
31	Fathimath Thanveera	Niece	19
32	Ayshath Thanseera	Niece	15
33	Hairaz Kalander	Nephew	19
34	Hashim Saria A K	Nephew	13

No: C2-6951/2021

18-10-2021

Notice is hereby given to all to whom it may be concern that Yusuf Ponnathadka S/o Moideen Kunhi, Rahmath Manzil, Heroor Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Moideen Kunhi S/o Mohamad who expired on 18-09-1971 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Moideen Kunhi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nabeesa	Daughter	61
2	Yusuf Ponnathadka	Son	56
3	Aysha	Daughter	56
4	Nafeesa Siddique	Daughter in law	59
5	Abdul Samad	Grand Son	34
6	Mohammad Hameer	Grand Son	33
7	Abdul Rahiman Kaliq	Grand Son	31
8	Mohammed Mahasooq	Grand Son	28
9	Saifuddin Yafi	Grand Son	25
10	Sumayyath Shirina	Grand Daughter	22
11	Mariyamma	Daughter in law	49
12	Mohammed Haneef Abdulla	Grand Son	37
13	Sainul Abudeen A	Grand Son	34
14	Arif	Grand Son	31
15	Najma Shahid	Grand Daughter	29
16	Mohammad Shihab	Grand Son	27
17	Zainuddeen A K	Grand Son	24
18	Ashraf Ali A K	Grand Son	33
19	Fathimath Nazima	Grand Daughter	22
20	Nafeesa Abdul Rahiman	Daughter in law	51
21	Fathimath Suhara Mohammed S	Grand Daughter	33
22	Asma Beebi Abdul Rahiman	Grand Daughter	29



23	Mohammed Husain	Grand Son	25
24	Zohra Shaikh	Daughter in law	49
25	Shaikh Mohammed Rafiq Ibrahim	Grand Son	28
26	Shaikh Hageek Javid Ibrahim	Grand Son	25
27	Hajmal Ibrahim Shaikh	Grand Son	18
28	Khadeejamma	Daughter in law	47
29	Abdul Nassar	Grand Son	26
30	Mohammed Thanfeer D A	Grand Son	23
31	Fathimath Thanveera	Grand Daughter	19
32	Ayshath Thanseera	Grand Daughter	15
33	Hairaz Kalander	Grand Son	19
34	Hashim Saria A K	Grand Son	13

No: C2-9207/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Leela W/o Mohan, Shanthikunnu House, Peral, Mogral Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Mana Patali S/o Kutty Patali who expired on 13-01-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mana Patali. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Leela	Daughter	47
2	Subramanyan	Son	45
3	Vijayan	Son	41
4	Nagaveni	Daughter	38

No: C2-10274/2021

08-12-2021

Notice is hereby given to all to whom it may be concern that Zulekha Ahmed W/o (L) Sheik Ahamad Ismail, Jasmin Manzil, Hidayath Nagar, Uppala Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Sheik Ahamad Ismail S/o (L) Ismail who expired on 07-06-1996 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sheik Ahamad Ismail. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala



Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Zulekha Ahmed	Wife	68
2	Mohammad rafic	Son	47
3	Jasmin Banu	Daughter	39
4	Nasreen Banu	Daughter	39
5	Sheik Mohammed Shafiq	Son	36

No: C2-9244/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Preetham S S/o Shekhara Belchapada, Bhandara House, Udyawara, Kunjathur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Revathi Deja W/o Shekhara Belchapada who expired on 31-01-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Revathi Deja. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Preetham S	Son	26

No: C2-9244/2021

13-10-2021

Notice is hereby given to all to whom it may be concern that Preetham S S/o Shekhara Belchapada, Bhandara House, Udyawara, Kunjathur Village, Manjeswaram Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Revathi Deja W/o Shekhara Belchapada who expired on 31-01-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Revathi Deja. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Manjeswaram within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
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1	Preetham S	Son	26
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